## GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO.1762 TO BE ANSWERED ON 13.02.2019

# **ISSUANCE OF PASSPORTS**

#### †1762. SHRI LAKHAN LAL SAHU: DR. BANSHILAL MAHATO:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government proposes to simplify the process for issuance of passport and to open new passport offices and if so, the details thereof;
- (b) whether the Ministry has directed to open Passport Seva Kendras in all the districts in the country and if so, the details thereof;
- (c) whether Passport Seva Kendras are being opened in head post offices of the districts;
- (d) if so, the State-wise and district-wise details of the Passport Seva Kendras started so far including Chhattisgarh; and
- (e) the other steps being taken by the Government to improve the existing time consuming and complicated process for issuance of passport?

## ANSWER THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

(a) In order to streamline, liberalize and ease the process of issue of passport, the Ministry of External Affairs has announced a number of steps in the realm of passport policy which is expected to benefit the citizens of India applying for a passport. The details of these steps can be seen at **Annexure-I**.

(b) to (d) Before 2014, 77 Passport Seva Kendras were operational in the country. After 2014, 16 new Passport Seva Kendras were established by this Government. Thereafter, in the year 2017, a decision was taken in co-operation with the Department of Posts to open 'Post Office Passport Seva Kendras' (POPSK), under which as on 06 February, 2019, 326 POPSK have been established. Thus, as on 06 February, 2019, 419 'Passport Kendras' are operational in the country (which includes seven in Chhattisgarh) (Annexure-II).

(e) Apart from the simplification of the steps detailed in Annexure-I, other steps to ease the issuance of passports are:

(I) The mPassport Seva App with additional facilities to apply, pay and schedule appointments for passport services was launched on 26<sup>th</sup> June, 2018. This App is available in both Android and iOS platforms. Citizens would not require access to a computer and printer to apply for passport services. The mPassport Seva App will now support enhanced set of passport services such as:

- i. New User Registration
- ii. Sign In to Registered User Account
- iii. Application form filing to apply for Passport and Police Clearance Certificate
- iv. Pay for Passport Services
- v. Appointment Scheduling
- vi. Application Availability Status vii. Document Advisor
- vii. Fee Calculator

(II) With effect from 26th June, 2018, an applicant can apply for passport from anywhere in India. This citizen-friendly initiative will enable applicants to choose the Regional Passport Office (RPO) and thus the desired Passport Seva Kendra (PSK)/ Post Office Passport Seva Kendra (POPSK) under the RPO where they wish to submit their application irrespective of whether the present residential address specified in the application form lies within the jurisdiction of the selected RPO or not. The Police Verification would be conducted at the address specified in the application form. The passport will be printed and dispatched by the RPO selected for application submission by the applicant.

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## SIMPLIFICATION OF PASSPORT RULES

In order to streamline, liberalize and ease the process of issue of passport, the Ministry of External Affairs has taken a number of steps in the realm of passport policy to ease the process of issue of passports. The details of these steps are given below:-

#### A. Documents in support of proof of Date of Birth

As per the extant statutory provisions of the Passport Rules, 1980, all the applicants born on or after 26/01/1989, in order to get a passport, had to, hitherto, mandatorily submit the Birth Certificate as the proof of Date of Birth (DOB). It has now been decided that all applicants of passports can submit any one of the following documents as the proof of DOB while submitting the passport application:

(i) Birth Certificate (BC) issued by the Registrar of Births & Deaths or the Municipal Corporation or any other prescribed authority whosoever has been empowered under the Registration of Birth & Deaths Act, 1969 to register the birth of a child born in India;

(ii) Transfer/School leaving/Matriculation Certificate issued by the school last attended/recognized educational board containing the DOB of the applicant;

(iii) PAN Card issued by the Income Tax Department with the DOB of applicant;

(iv) Aadhaar Card/e-Aadhaar having the DOB of applicant;

(v) Copy of the extract of the service record of the applicant (only in respect of Government servants) or the Pay Pension Order (in respect of retired Government Servants), duly attested/certified by the officer/in-charge of the Administration of the concerned Ministry/Department of the applicant, having his DOB;

(vi) Driving license issued by the Transport Department of concerned State Government, having the DOB of applicant;

(vii) Electors Photo Identity Card (EPIC) issued by the Election Commission of India having the DOB of applicant;

(viii) Policy Bond issued by the Public Life Insurance Corporations/Companies having the DOB of the holder of the insurance policy.

## B. Other Changes:

(i) The online passport application form now requires the applicant to provide the name of father or mother or legal guardian, i.e., only one parent and not both. This would enable single parents to apply for passports for their children and to also issue passports where the name of either the father or the mother is not required to be printed at the request of the applicant.

(ii) The total number of Annexes prescribed in the Passport Rule, 1980, has been reduced to 9 from the past 15.

(iii) All the annexes that are required to be given by the applicants would be in the form of a self declaration on a plain paper. Attestation/swearing by/ before any Notary/ Executive Magistrate/ First Class Judicial Magistrate would not be required.

(iv) Married applicants would not be required to provide the erstwhile Annexure K or any marriage certificate.

(v) The passport application form does not require the applicant to provide the name of her/his spouse in case of separated or divorced persons. Such applicants for passports would not be required to provide even the Divorce Decree.

(vi) In case of children not born out of wedlock, the applicant for the passport of such children should submit only extant Annexure C while submitting the passport application.

(vii) In case of issue of passport to in-country domestically adopted children, submission of the registered adoption deed would no longer be required. In the absence of any deed to this effect, the passport applicant may give a declaration on a plain paper confirming the adoption.

(viii) Government servants, who are not able to obtain the Identity Certificate (extant Annexure-A)/ No-Objection Certificate (extant Annexure-G) from their concerned employer and intend to get the passport on urgent basis can now get the passport by submitting a self-declaration in extant Annexure-'H' that he/she has given prior Intimation Letter to his/her employer informing that he/she was applying for an ordinary passport to a Passport Issuing Authority.

(ix) Sadhus/ Sanyasis can apply for a passport with the name of their spiritual Guru mentioned in the passport application in lieu of their biological parent(s) name(s) subject to their providing of at least one public document such as Electors Photo Identity Card (EPIC) issued by the Election Commission of India, PAN card, Aadhaar Card, etc wherein the name of the Guru has been recorded against the column(s) for parent(s) name(s).

(x) Orphaned children who do not have any proof of DOB such as Birth Certificate or the Matriculation Certificate or the declaratory Court order, may now submit a declaration given by the Head of the Orphanage/Child Care Home on their official letter head of the organization confirming the DOB of the applicant.

(xi) An applicant for a passport has to submit any one of the documents as mentioned in (A) above as proof of Date of Birth (DOB) while submitting the passport application. The DOB mentioned in the document would be recorded in the passport. In case there is a discrepancy between the DOB previously recorded in the passport and the new proof of DOB submitted by the applicant, the Passport Issuing Authorities (PIA) have been authorized to consider the explanation of each applicant seeking change in the DOB (irrespective of the period that would have lapsed after the issue of the passport) to find the genuineness of the claim and if the PIA is satisfied with the claim and with the document(s) submitted by the applicant in support of the claim, the PIA shall accept all such requests made by the applicant to issue the passport with revised DOB.

(xii) Passports can be now obtained under the 'Tatkaal' Scheme without providing the Verification Certificate from a Gazetted Officer, which was required earlier. The documents to be submitted for getting a passport under this Scheme

have been notified vide G.S.R. 39(E) dated 18 January, 2018 and O.M. No. VI/401/1/4/2013 dated 23 March 2018 read with O.M. of even number dated 17 April 2018. Applicants may submit minimum three out of the following documents for obtaining passport:

(a) Aadhaar Card/e-Aaadhar containing the 12 digit Aadhaar number/28-digit Aadhaar Enrolment ID printed on the Aadhaar Enrolment Slip issued by the Unique Identification Authority of India (UIDAI).

(b) Electors Photo Identify Card (EPIC)

(b) Service Photo Identity Card issued by State or Central Government, Public Sector Undertaking, local bodies or Public Limited Companies;

(d) Scheduled Caste/ Scheduled Tribes/Other Backward Class Certificate;

(e) Arms License;

(f) Pension Document such as Ex-servicemen's Pension Book or Pension Payment order, ex-servicemen's widow or dependent Certificate, Old Age pension Order;

(g) Self-Passport (unrevoked and undamaged):

(h) Permanent Account Number (PAN) Card;

(i) Bank/Kisan/Post Office Passbook;

(j) Student Photo Identity Card issued by an Educational Institution;

(k) Driving License (valid and within the jurisdiction of State of submission of applicant);

(I) Birth Certificate issued under the Registration of Births and Deaths Act; and

(m) Ration Card

(xiii) Now Passports can also be obtained under the Normal scheme on out-ofturn post-Police Verification basis without paying any additional fees on the submission of minimum three documents mentioned in para-xii.

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#### **ANNEXURE-II**

<u>S.No.</u>	Locations	State/UT	Passport Office
1	Anantpur	Andhra Pradesh	Vijayawada
2	Bhimavaram	Andhra Pradesh	Visakhapatnam
3	Rajampet (Kodur)	Andhra Pradesh	Vijayawada
4	Bapatla	Andhra Pradesh	Vijayawada
5	Chittoor	Andhra Pradesh	Vijayawada
6	Guntur	Andhra Pradesh	Vijayawada
7	Machlipattnam (Gudivada)	Andhra Pradesh	Vijayawada
8	Nandyal	Andhra Pradesh	Vijayawada
9	Narasaraopet	Andhra Pradesh	Vijayawada
10	Ongole	Andhra Pradesh	Vijayawada
11	Hindupur	Andhra Pradesh	Vijayawada
12	Kadappa	Andhra Pradesh	Vijayawada
13	Kurnool	Andhra Pradesh	Vijayawada
14	Nellore	Andhra Pradesh	Vijayawada
15	Amalapuram	Andhra Pradesh	Visakhapatnam
16	Eluru	Andhra Pradesh	Visakhapatnam
17	Srikakulam	Andhra Pradesh	Visakhapatnam
18	Kakinada	Andhra Pradesh	Visakhapatnam
19	Rajamundry	Andhra Pradesh	Visakhapatnam
20	Tirupati	Andhra Pradesh	Vijayawada
21	Vijayawada	Andhra Pradesh	Vijayawada
22	Visakhapatnam	Andhra Pradesh	Visakhapatnam
23	Vizianagaram	Andhra Pradesh	Visakhapatnam
24	Arunachal East (Changlang)	Arunachal Pradesh	Guwahati
25	Arunachal East (Khonsa)	Arunachal Pradesh	Guwahati
26	Itanagar	Arunachal Pradesh	Guwahati
27	Barpeta	Assam	Guwahati
28	Dibrugarh	Assam	Guwahati
29	Dhubri	Assam	Guwahati
30	Dubri (Goalpara)	Assam	Guwahati
31	Guwahati	Assam	Guwahati
32	Karbi Anglong	Assam	Guwahati
33	Kokrajhar	Assam	Guwahati
34	Mangaldoi	Assam	Guwahati
35	Nawgong	Assam	Guwahati
36	Lakhimpur (North Lakhimpur)	Assam	Guwahati
37	Silchar	Assam	Guwahati
38	Tezpur	Assam	Guwahati
39	Dibrugarh (Tinsukia)	Assam	Guwahati
40	Arrah	Bihar	Patna
41	Begusarai	Bihar	Patna
42	Bhagalpur	Bihar	Patna
43	Buxar	Bihar	Patna

44	Darbhanga	Bihar	Patna
45	Saran (Chhapra)	Bihar	Patna
46	East Champaran (Motihari)	Bihar	Patna
47	Gaya	Bihar	Patna
48	Hajipur	Bihar	Patna
49	Jamui	Bihar	Patna
50	Madhubani	Bihar	Patna
51	Madhepura(Saharsa)	Bihar	Patna
52	Munger	Bihar	Patna
53	Muzaffarpur	Bihar	Patna
54	Nalanda	Bihar	Patna
55	Navada	Bihar	Patna
56	Patna	Bihar	Patna
57	Purnea	Bihar	Patna
58	Sasaram	Bihar	Patna
59	Samastipur	Bihar	Patna
60	Sitamarhi	Bihar	Patna
61	Siwan	Bihar	Patna
62	Paschim Champaran (Bettiah)	Bihar	Patna
63	Chandigarh	Chandigarh	Chandigarh
64	Bilaspur	Chhattisgarh	Raipur
65	Durg	Chhattisgarh	Raipur
66	Janjgir-Champa	Chhattisgarh	Raipur
67	Raigarh	Chhattisgarh	Raipur
68	Raipur	Chhattisgarh	Raipur
69	Rajnandgaon	Chhattisgarh	Raipur
70	Surguja	Chhattisgarh	Raipur
71	Dadar & Nagar Haveli (Silvasa)	Dadar & Nagar Haveli	Mumbai
72	Daman & Diu ( Daman)	Daman & Diu	Mumbai
73	Bhikaji Cama Place	Delhi	Delhi
74	Herald House	Delhi	Delhi
75	Janak Puri	Delhi	Delhi
76	Shalimar Place	Delhi	Delhi
77	South Delhi (Nehru Place)	Delhi	Delhi
78	East Delhi (Patparganj)	Delhi	Delhi
79	Yamuna Vihar	Delhi	Delhi
80	Panaji	Goa	Panaji
81	South Goa (Margao)	Goa	Panaji
82	Amreli	Gujarat	Ahmedabad
83	Anand	Gujarat	Ahmedabad
84	Bharuch	Gujarat	Ahmedabad
85	Chhota Udaipur	Gujarat	Ahmedabad
86	Dahod	Gujarat	Ahmedabad
87	Gandhinagar	Gujarat	Ahmedabad
88	Jamnagar	Gujarat	Ahmedabad
89	Junagadh	Gujarat	Ahmedabad

90	Kheda	Gujarat	Ahmedabad
91	Banaskantha (Palanpur)	Gujarat	Ahmedabad
92	Kachchh (Bhuj)	Gujarat	Ahmedabad
93	Bhavnagar	Gujarat	Ahmedabad
94	Mithakali	Gujarat	Ahmedabad
95	Mehsana	Gujarat	Ahmedabad
96	Porbandar	Gujarat	Ahmedabad
97	Patan	Gujarat	Ahmedabad
98	Rajkot	Gujarat	Ahmedabad
99	Sabarkantha	Gujarat	Ahmedabad
100	Surendranagar	Gujarat	Ahmedabad
101	Junagadh (Veraval)	Gujarat	Ahmedabad
102	Vadodara	Gujarat	Ahmedabad
103	Vijay Cross Road	Gujarat	Ahmedabad
104	Bardoli	Gujarat	Surat
105	Navsari	Gujarat	Surat
106	Surat	Gujarat	Surat
107	Valsad	Gujarat	Surat
108	Ambala	Haryana	Chandigarh
109	Bhiwani Mahendragarh	Haryana	Chandigarh
110	Gurugram	Haryana	Delhi
111	Kaithal	Haryana	Chandigarh
112	Karnal	Haryana	Chandigarh
113	Hisar	Haryana	Chandigarh
114	Karnal (Panipat)	Haryana	Chandigarh
115	Ambala (Yamunanagar)	Haryana	Chandigarh
116	Faridabad	Haryana	Delhi
117	Bhiwani Mahendragarh (Narnaul)	Haryana	Delhi
118	Rohtak	Haryana	Delhi
119	Sonipat	Haryana	Delhi
120	Mandi	Himachal Pradesh	Shimla
121	Kangra (Palampur)	Himachal Pradesh	Shimla
122	Hamirpur	Himachal Pradesh	Shimla
123	Kangra	Himachal Pradesh	Shimla
124	Mandi (Kullu)	Himachal Pradesh	Shimla
125	Hamirpur (Una)	Himachal Pradesh	Shimla
126	Shimla	Himachal Pradesh	Shimla
127	Udhampur (Kathua)	Jammu & Kashmir	Jammu
128	Jammu (Rajouri)	Jammu & Kashmir	Jammu
129	Jammu	Jammu & Kashmir	Jammu
130	Udhampur	Jammu & Kashmir	Jammu
131	Anantnag	Jammu & Kashmir	Srinagar
132	Baramulla	Jammu & Kashmir	Srinagar
133	Ladhak (Leh)	Jammu & Kashmir	Srinagar
134	Srinagar	Jammu & Kashmir	Srinagar
135	Dhanbad (Bokaro)	Jharkhand	Ranchi

136	Giridih	Jharkhand	Ranchi
137	Lohardaga (Gumla)	Jharkhand	Ranchi
138	Hazaribagh	Jharkhand	Ranchi
139	Jamshedpur	Jharkhand	Ranchi
140	Godda (Deoghar)	Jharkhand	Ranchi
141	Dhanbad	Jharkhand	Ranchi
142	Dumka	Jharkhand	Ranchi
143	Palamu (Medininagar)	Jharkhand	Ranchi
144	Ranchi	Jharkhand	Ranchi
145	Mysuru	Karnataka	Bengaluru
146	Belagavi	Karnataka	Bengaluru
147	Bellary	Karnataka	Bengaluru
148	Bidar	Karnataka	Bengaluru
149	Davangere	Karnataka	Bengaluru
150	Bagalkot (Gadag)	Karnataka	Bengaluru
151	Hassan	Karnataka	Bengaluru
152	Hubli	Karnataka	Bengaluru
153		Karnataka	Bengaluru
154	Kalaburagi Kolar(Robertsonpet)	Karnataka	Bengaluru
155	Koppal	Karnataka	Bengaluru
156	Lalbagh	Karnataka	Bengaluru
157		Karnataka	Bengaluru
158	Mangalore	Karnataka	Bengaluru
159	Marathahalli Raichur	Karnataka	Bengaluru
160	Shivamogga	Karnataka	Bengaluru
161	Tumakuru	Karnataka	Bengaluru
162	Chikmagalur (Udupi)	Karnataka	Bengaluru
163	Uttar Kannada(Ankola)	Karnataka	Bengaluru
164	Bijayapur	Karnataka	Bengaluru
165		Kerala	Cochin
166	Alapuzha Cochin	Kerala	Cochin
167		Kerala	Cochin
168	Ernakulam (Rural)	Kerala	Cochin
169	Kottayam Mavalikkara (Chengannur)	Kerala	Cochin
170	Idukki (Kattappana)	Kerala	Cochin
171	Palakkad	Kerala	Cochin
172		Kerala	Cochin
172	Thrissur	Kerala	Kozhikode
174	Kannur Kasargod	Kerala	Kozhikode
175	Kozhikode	Kerala	Kozhikode
176		Kerala	Kozhikode
177	Malappuram	Kerala	Kozhikode
178	Vadakara	Kerala	Kozhikode
170	Payyanur	Kerala	Trivandrum
180	Kollam Pathanamthitta	Kerala	Trivandrum
181	Trivandrum	Kerala	Trivandrum
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182	Trivandrum (Rural)	Kerala	Trivandrum
183	Lakshadweep (Kavaratti)	Lakshadweep	Cochin
184	Balaghat	Madhya Pradesh	Bhopal
185	Betul	Madhya Pradesh	Bhopal
186	Bhopal	Madhya Pradesh	Bhopal
187	Chhindwara	Madhya Pradesh	Bhopal
188	Damoh	Madhya Pradesh	Bhopal
189	Dewas	Madhya Pradesh	Bhopal
190	Dhar	Madhya Pradesh	Bhopal
191	Hoshangabad	Madhya Pradesh	Bhopal
192	Indore	Madhya Pradesh	Bhopal
193	Vidisha	Madhya Pradesh	Bhopal
194	Jabalpur	Madhya Pradesh	Bhopal
195	Gwalior	Madhya Pradesh	Bhopal
196	Ratlam	Madhya Pradesh	Bhopal
197	Sagar	Madhya Pradesh	Bhopal
198	Satna	Madhya Pradesh	Bhopal
199	Andheri	Maharashtra	Mumbai
200	Aurangabad	Maharashtra	Mumbai
201	Lower Parel	Maharashtra	Mumbai
202	Malad	Maharashtra	Mumbai
203	Nasik	Maharashtra	Mumbai
204	Thane	Maharashtra	Mumbai
205	Akola	Maharashtra	Nagpur
206	Amravati	Maharashtra	Nagpur
207	Buldhana	Maharashtra	Nagpur
208	Chandrapur	Maharashtra	Nagpur
209	Nagpur	Maharashtra	Nagpur
210	Wardha	Maharashtra	Nagpur
211	Yavatmal-Washim (Yavatmal)	Maharashtra	Nagpur
212	Mumbai NE (Vikroli)	Maharashtra	Mumbai
213	Jalgaon	Maharashtra	Mumbai
214	Ratnagiri Sindhugurh ( Rajapur)	Maharashtra	Mumbai
215	Ahmednagar	Maharashtra	Pune
216	Baramati	Maharashtra	Pune
217	Beed	Maharashtra	Pune
218	Jalna	Maharashtra	Pune
219	Latur	Maharashtra	Pune
220	Kolhapur	Maharashtra	Pune
221	Nanded	Maharashtra	Pune
222	Pune	Maharashtra	Pune
223	Solapur	Maharashtra	Pune
224	Solapur (Pandharpur)	Maharashtra	Pune
225	Maval (Pimpri Chinchwad)	Maharashtra	Pune
226	Sangli	Maharashtra	Pune
227	Satara	Maharashtra	Pune

228	Imphal	Manipur	Guwahati
229	Outer Manipur(Kakching)	Manipur	Guwahati
230	Shillong	Meghalaya	Guwahati
231	Tura	Meghalaya	Guwahati
232	Aizawl	Mizoram	Guwahati
233	Dimapur	Nagaland	Guwahati
234	Aska	Odisha	Bhubaneswar
235	Balasore	Odisha	Bhubaneswar
236	Bhubaneswar	Odisha	Bhubaneswar
237	Mayurbhanj (Baripada)	Odisha	Bhubaneswar
238	Bargarh	Odisha	Bhubaneswar
239	Berhampur	Odisha	Bhubaneswar
240	Bolangir	Odisha	Bhubaneswar
241	Bhadrak	Odisha	Bhubaneswar
242	Kalahandi (Bhawanipatna)	Odisha	Bhubaneswar
243	Cuttack	Odisha	Bhubaneswar
244	Dhenkanal	Odisha	Bhubaneswar
245	Jajpur	Odisha	Bhubaneswar
246	Jagatsinghpur	Odisha	Bhubaneswar
247	Kandhamal (Phulbani)	Odisha	Bhubaneswar
248	Kendrapara	Odisha	Bhubaneswar
249	Keonjhar	Odisha	Bhubaneswar
250	Koraput	Odisha	Bhubaneswar
251	Puri	Odisha	Bhubaneswar
252	Nabarangpur	Odisha	Bhubaneswar
253	Sundergarh (Rourkela)	Odisha	Bhubaneswar
254	Sambalpur	Odisha	Bhubaneswar
255	Puducherry	Puducherry	Tiruchirapalli
256	Puducherry (Karaikal)	Puducherry	Tiruchirapalli
257	Amritsar	Punjab	Amritsar
258	Firozpur	Punjab	Amritsar
259	Ludhiana	Punjab	Chandigarh
260	Bathinda	Punjab	Chandigarh
261	Fatehgarh Sahib(Basi Pattana)	Punjab	Chandigarh
262	Patiala	Punjab	Chandigarh
263	Sangrur(Malerkotla)	Punjab	Chandigarh
264	SBS Nagar(Ropar)	Punjab	Chandigarh
265	Gurdaspur (Pathankot)	Punjab	Jalandhar
266	Hoshiyarpur	Punjab	Jalandhar
267	Hoshiyarpur (Phagwara)	Punjab	Jalandhar
268	Jalandhar I	Punjab	Jalandhar
269	Jalandhar II	Punjab	Jalandhar
270	Faridkot (Moga)	Punjab	Jalandhar
271	Ajmer	Rajasthan	Jaipur
272	Alwar	Rajasthan	Jaipur
273	Banswara	Rajasthan	Jaipur

274	Barmer	Rajasthan	Jaipur
275	Bharatpur	Rajasthan	Jaipur
276	Chittorgarh	Rajasthan	Jaipur
277	Churu	Rajasthan	Jaipur
278	Karauli-Dhaulpur	Rajasthan	Jaipur
270	Kota	Rajasthan	Jaipur
279	Bikaner	Rajasthan	Jaipur
280	Ganganagar (Hanumangarh)	Rajasthan	Jaipur
281		Rajasthan	Jaipui
282	Jaipur Jhunjhunu	Rajasthan	Jaipur
284		-	Jaipur
	Jodhpur	Rajasthan	Jaipur
285	Barmer (Jaisalmer)	Rajasthan	Jaipur
286	Dausa	Rajasthan	Jaipur
287	Jhalawar Baran (Jhalawar)	Rajasthan	Jaipur
288	Jaipur Rural (Kotputli)	Rajasthan	Jaipur
289	Nagaur	Rajasthan	Jaipur
290	Pali	Rajasthan	Jaipur
291	Tonk-Sawai Madhopur (Sawai Madhopur)	Rajasthan	Jaipur
292	Sikar	Rajasthan	Jaipur
293	Sriganganagar	Rajasthan	Jaipur
294	Udaipur	Rajasthan	Jaipur
295	Gangtok	Sikkim	Guwahati
296	Aminjikarai	Tamil Nadu	Chennai
297	Arani	Tamil Nadu	Chennai
298	Arakkonam(Ranipet)	Tamil Nadu	Chennai
299	Cuddalore	Tamil Nadu	Chennai
300	Cheenai North (Chennai GPO)	Tamil Nadu	Chennai
301	Dharmapuri	Tamil Nadu	Chennai
302	Kallakurichi	Tamil Nadu	Chennai
303	Kancheepuram	Tamil Nadu	Chennai
304	Saligramam	Tamil Nadu	Chennai
305	Tambaram	Tamil Nadu	Chennai
306	Tiruvallur	Tamil Nadu	Chennai
307	Tiruvannamalai	Tamil Nadu	Chennai
308	Vellore	Tamil Nadu	Chennai
309	Viluppuram	Tamil Nadu	Chennai
310	Coimbatore	Tamil Nadu	Coimbatore
311	Nilgiris (Coonoor)	Tamil Nadu	Coimbatore
312	Erode	Tamil Nadu	Coimbatore
313	Namakkal (Rasipuram)	Tamil Nadu	Coimbatore
314	Salem	Tamil Nadu	Coimbatore
315	Madurai	Tamil Nadu	Madurai
316	Shivaganga (Devakottai)	Tamil Nadu	Madurai
317		Tamil Nadu	Madurai
318	Tirunelveli Theni(Bodineyaknur)	Tamil Nadu	Madurai
319	Tenkasi(Rajpalyam)	Tamil Nadu	Madurai

320	Kanyakumari (Nagercoil)	Tamil Nadu	Madurai
321	Dindigul(Kodairoad)	Tamil Nadu	Madurai
322	Virudhunagar	Tamil Nadu	Madurai
323	Thanjavur	Tamil Nadu	Tiruchirapalli
324	Tiruchirapalli	Tamil Nadu	Tiruchirapalli
325	Perambalur	Tamil Nadu	Tiruchirapalli
326	Adilabad	Telangana	Hyderabad
327	Ameerpet	Telangana	Hyderabad
328	Begumpet	Telangana	Hyderabad
329	Bhongir	Telangana	Hyderabad
330	Karimnagar	Telangana	Hyderabad
331	Khammam	Telangana	Hyderabad
332	Medak	Telangana	Hyderabad
333	Mehbubnagar	Telangana	Hyderabad
334	Nalgonda	Telangana	Hyderabad
335	Nizamabad	Telangana	Hyderabad
336	Medak (Siddipet)	Telangana	Hyderabad
337	Toli Chowki	Telangana	Hyderabad
338	Warangal	Telangana	Hyderabad
339	Agartala	Tripura	Kolkata
340	Amroha	Uttar Pradesh	Bareilly
341	Badaun	Uttar Pradesh	Bareilly
342	Bareilly	Uttar Pradesh	Bareilly
343	Bijnaur	Uttar Pradesh	Bareilly
344	Moradabad	Uttar Pradesh	Bareilly
345	Pilibhit	Uttar Pradesh	Bareilly
346	Rampur	Uttar Pradesh	Bareilly
347	Agra	Uttar Pradesh	Ghaziabad
348	Aligarh	Uttar Pradesh	Ghaziabad
349	Bulandshahr	Uttar Pradesh	Ghaziabad
350	Fatehpur Sikri(Achnera)	Uttar Pradesh	Ghaziabad
351	Ghaziabad	Uttar Pradesh	Ghaziabad
352	Hathras	Uttar Pradesh	Ghaziabad
353	Saharanpur	Uttar Pradesh	Ghaziabad
354	Mathura (Vrindawan)	Uttar Pradesh	Ghaziabad
355	Meerut	Uttar Pradesh	Ghaziabad
356	Muzaffarnagar	Uttar Pradesh	Ghaziabad
357	Allahabad	Uttar Pradesh	Lucknow
358	Amethi	Uttar Pradesh	Lucknow
359	Faizabad (Ayodhya)	Uttar Pradesh	Lucknow
360	Azamgarh	Uttar Pradesh	Lucknow
361	Bhadohi	Uttar Pradesh	Lucknow
362	Bahraich	Uttar Pradesh	Lucknow
363	Ballia	Uttar Pradesh	Lucknow
364	Shrawasti (Balrampur)	Uttar Pradesh	Lucknow
365	Banda	Uttar Pradesh	Lucknow

366	Mirzapur (Chunar)	Uttar Pradesh	Lucknow
367	Deoria	Uttar Pradesh	Lucknow
368	Fatehpur	Uttar Pradesh	Lucknow
369	Ghazipur	Uttar Pradesh	Lucknow
370	Gonda	Uttar Pradesh	Lucknow
371	Hamirpur	Uttar Pradesh	Lucknow
372	Jaunpur	Uttar Pradesh	Lucknow
373	Ihansi	Uttar Pradesh	Lucknow
374	Carakhaur	Uttar Pradesh	Lucknow
375	Gorakhpur Goshi (Mau)	Uttar Pradesh	Lucknow
376	Kannur	Uttar Pradesh	Lucknow
377	Kanpur Lucknow	Uttar Pradesh	Lucknow
378	Pratapgarh	Uttar Pradesh	Lucknow
379	Rae Bareli	Uttar Pradesh	Lucknow
380	Sitapur	Uttar Pradesh	Lucknow
381	Sultanpur	Uttar Pradesh	Lucknow
382	Unnao	Uttar Pradesh	Lucknow
383	Managara	Uttar Pradesh	Lucknow
384	Varanasi Almora	Uttarakhand	Dehradun
385	Dehradun	Uttarakhand	Dehradun
386	Nainital (Kathgodam)	Uttarakhand	Dehradun
387	Nainital	Uttarakhand	Dehradun
388	Haridwar (Roorkee)	Uttarakhand	Dehradun
389	Naintal (Rudrapur)	Uttarakhand	Dehradun
390	Garhwal (Srinagar)	Uttarakhand	Dehradun
391	Arambagh	West Bengal	Kolkata
392	Alipurduar	West Bengal	Kolkata
393	Asansol	West Bengal	Kolkata
394	Balurghat	West Bengal	Kolkata
395	Bangaon	West Bengal	Kolkata
396	Bardhaman	West Bengal	Kolkata
397	Barasat (Ashok Nagar )	West Bengal	Kolkata
398	Barrackpore	West Bengal	Kolkata
399	Berhampore	West Bengal	Kolkata
400	Birbhum (Rampurhat)	West Bengal	Kolkata
401	Coochbehar	West Bengal	Kolkata
402	Hoogly (Chinsurah)	West Bengal	Kolkata
403	Diamond Harbour	West Bengal	Kolkata
404	Darjeeling	West Bengal	Kolkata
405	Dum Dum	West Bengal	Kolkata
406	Howrah	West Bengal	Kolkata
407	Jadavpur	West Bengal	Kolkata
408	Jalpaiguri	West Bengal	Kolkata
409	Kanthi	West Bengal	Kolkata
410	Kolkata	West Bengal	Kolkata
411	Medinipur (Kharagpur)	West Bengal	Kolkata

412	Nadia (Krishnanagar)	West Bengal	Kolkata
413	Kolkata Uttar (Beadon Street)	West Bengal	Kolkata
414	Malda Dakshin( Makdumpur)	West Bengal	Kolkata
415	Raiganj (North Dinajpur)	West Bengal	Kolkata
416	Ranaghat	West Bengal	Kolkata
417	Siliguri	West Bengal	Kolkata
418	Serampore	West Bengal	Kolkata
419	Tamluk	West Bengal	Kolkata